

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	A. G. SATHYANARAYANA A. K. MYLSAMY	For Petitioners	[Signature]
2.	Dr. K. S. Ravi Chandran, ACS S. Manjula Devi, ADV For RSR & Co	For APPLICANTS/ RESPONDENTS	[Signature]

ORDER

Counsel representing both the parties are present. Counsel for the applicant in the CA made submissions. Counsel for petitioner stated the senior counsel could not attend before the Tribunal as he is out of station. Time extended at request for reply. Put up on 21.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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